

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.176/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	R.M. Commercial Pvt.Ltd. & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. A.G. Upadhyay, Adv
2. Debajyoti Saha Adv

Applicant

18/9/2017

ORDER

Ld. Counsel for the petitioners are present.

The case is already listed on 01/11/2017. There is no need to prepone the date of hearing.

Put up the case on the date fixed.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)